nities would be created for the unemployed persons in all the States.

#### **Mineral Deposits in Maharashtra**

### 1219. SHRI DEORAO PATIL:

# SHRI BAPURAOJI MAROT-RAOJI DESHMUKH:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether any new mineral de posits have been located in Maharash tra during the Tast three years;

(b) if so, what are the details thereof; and

(c) what steps are being taken to locate mineral deposits in Yeotmal district of Maharashtra?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) Yes, Sir.

(b) During the last three years new mineral occurrences of kyanite in Bhandara district; manganese in Yeotmal district and barytes in Chandrapur district in Maharashtra have been located.

(c) Systematic geological mapping and appraisal of mineral occurrences is in progress in Yeotmal district.

### Opening of Post Offices in Maharashtra

# 1220. SHRI DEORAO PATIL; SHRI BAPURAOJI MAROT-RAOJI DESHMUKH;

Will the Minister of COMMUNICA. TIONS be pleased to state the number of post offices proposed to be opened in rural areas in Maharasfffra during the current financial year?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): 236, sir.

# Functioning of the Delhi Employment Exchanges -

1221. SHRIMATI SARASWATI PRADHAN:

> SHRIMATI MARGARET ALVA: SHRIMATI PRATIBHA SINGH: SHRIMATI SUSHILA SHANKAR ADIVAREKAR:

Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state;

(a) whether it is a fact that the employment exchanges in Delhi/New Delhi start sending interview calls to the candidates for various posts after 3 years of their registration and stop sending interview calls after 5 calls are sent to a candidate without ascertaining as to whether the candidate had got a job or not;

(b) if so, what are the reasons therefor; and

(c) whether Government propose to issue instructions to the employment exchanges to issue regular calls to the candidates until they are finally em ployed?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) and (b) Nomination of candidates by Employment Exchanges against demands of the employers is governed by established principles of referral policy, consistent with seniority and suitablity of candidates. No period is prescribed after their registration when the registrants in Employment Exchanges in Delhi/New Delhi are sponsored. The waiting period de-pends upon the size of the Live Register in each category. In the case of surplus categories, however, in order to give chances of submission to a larger number of registrants, a 'Rota tion System' is followed, as a part of the referral policy, by which after 5 submissions, further sponsoring is with held for some *time* with a view